

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
OF M/s ATTUKAL DEVI INSTITUTE OF MEDICAL SCIENCES LIMITED
OPERATING IN THE FILED OF HOSPITAL AND HEALTHCARE SERVICES IN
KERALA.

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S L.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/s Attukal Devi Institute Of Medical Sciences Limited. CIN : U85110KL2007PLC021403
2.	Address of the registered office	T.C 22/935 (2 to 5), ATTUKAL MANACAUD P.O, THIRUVANANTHAPURAM, KERALA, INDIA, 695009
3.	URL of website	attukaldevihospital.com
4.	Details of place where majority of fixed assets are located	T.C 22/935 (2 to 5), ATTUKAL MANACAUD P.O, THIRUVANANTHAPURAM, KERALA, INDIA, 695009
5.	Installed capacity of main products/ services	36 bed
6.	Quantity and value of main products/ services sold in last financial year	Revenue ₹ 18.36 crs. (2023-24)
7.	Number of employees/ workmen	140 employees as on CIRP date – 27/09/2024
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	By Emailing to Resolution Professional- admscirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	By Emailing to Resolution Professional- admscirp@gmail.com
10.	Last date for receipt of expression of interest	11.12.2024
11.	Date of issue of provisional list of prospective resolution applicants	21.12.2024
12.	Last date for submission of objections to provisional list	26.12.2024
13.	Date of issue of final list of prospective resolution applicants	05.01.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	10.01.2025



RAJMOHAN R
FCA, ACS, IP, RV, CAIB, DISA

Insolvency Professional
Regn.No: IBB/ IPA-001/IP -
-P-02331/2020-2021/13517

15.	Last date for submission of resolution plans	09.02.2025
16.	Process email id to submit Expression of Interest	admscirp@gmail.com
Registration Number of the Resolution Professional		IBBI/1PA-001/IP-P-02331/2020-2021/13517
Registered Address of the Resolution Professional		CA Rajmohan R Rajbhavan, Krishnapuram St No 6, 514-12/1, Ollukkara (PO), Thrissur – 680655

For Attukal Devi Institute Of Medical Sciences Limited (Under CIRP)

S/d

CA & IP Rajmohan R (Interim Resolution Professional)

IBBI/1PA-001/IP-P-02331/2020-2021/13517 AFA Valid up to 24.01.2025

Place : Thrissur

Date : 26/11/2024

November -27 - 2024

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Rajmohan R

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-P-02331/2020-2021/13517